


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/177/CAA/2017
NAME OF THE TRANSFEROR : IDHAYAM HOSPITALS ERODE LTD
NAME OF THE TRANSFERRE : KOVAI MEDICAL CENTRE AND HOSPITAL LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	C.V. Mahalingam	Practising Company Secretary	

ORDER

Counsel for the Applicant present and prayed for time to make final submissions. At request, time is enlarged. Put up on 08.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)